

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

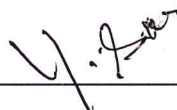
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.32/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 75/2008 TP No. 32/HDB/2016
NAME OF THE COMPANY	Sanghi Industries Ltd
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Industries Ltd & (8) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram P-2	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shri Y. Suryanarayana	Counsel for R3 & R5	9849866556	

Heard Shri S. Chidambaram, Ld. PCS for the Petitioner and Shri Y. Suryanarayana Ld. Counsel for the Respondent.

Post the case on 25.01.2018


Member (T)

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Member (J)